

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2467**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

INTERNAL SECURITY APPARATUS IN STATES

2467. SHRIMATI SUPRIYA SULE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has approved 25 thousand crore outlay for upgrading the internal security apparatus in the States;

(b) if so, the details thereof along with the basic activities to be undertaken there under;

(c) whether the State forces have ample equipment for their daily operation;

(d) whether the Government aims to provide weapons and ammunition to the state forces under the scheme; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes Madam, Government has given its approval for implementation of umbrella scheme of “Modernisation of Police Forces(MPF)” for years 2017-18 to 2019-20 with financial outlay of Rs. 25,061 crore, out of which the Central Government share will be Rs. 18,636 crore. Special provisions have been made under the Scheme for internal security, law and order, women’s security, availability of modern weapons,

mobility of police forces, logistics support, upgradation of police wireless, CCTNS project etc. Further, assistance will also be provided for the component of “Construction of Police infrastructure including housing” in specific theatres viz. J&K, insurgency affected areas of North Eastern Region and Left Wing Extremism affected areas. Additionally, a sub scheme of “Assistance to States for Special Projects /programmes for upgrading Police infrastructure [Forensic Laboratories & Institutes and equipment]” with an outlay of Rs. 587 cr has been approved under which projects of police modernisation will be given central assistance.

(c) to (e): Since, ‘Police’ and ‘Public Order’ are state subjects as per the Constitution, responsibility of equipping the state police forces with appropriate equipment and gadgets lies with the State Governments. However, Government of India supplements the efforts of State Governments by providing grants-in-aid towards purchase of vehicles, security/surveillance/communication/forensic equipments etc. under the Modernisation of Police Forces (MPF) scheme to strengthen police infrastructure. Moreover, under the MPF Scheme weaponry is also supplied through Ordnance Factory Board to the States as per their Annual Plans & Strategic priorities.